

For the projects approved and commissioned by 31st December, 2009, the Ministry will provide generation based incentive up to Rs. 12 per kWh for solar photovoltaic power and Rs. 10 per kWh for solar thermal power fed to the grid by the solar power project developers, after taking into account the tariff provided by the SERC on the utility. The Ministry will also provide incentive to the concerned utility and the State Nodal Agency, which will be involved in implementation and monitoring of the projects in that State.

Plan for energy sector

1791. **SHRI TARIQ ANWAR:** Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether it is a fact that after the IT wave in the mid nineties and real estate, corporate India is now jumping on energy sector;
- (b) if so, the role of Government in this regard;
- (c) whether Government is looking for generating more power from renewable sources; and
- (d) if so, the future plan of Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI VILAS MUTTEMWAR): (a) Yes, Sir.

(b) To attract corporate/private investment in renewable energy sector, the Government is providing a mix of fiscal and financial incentives that include capital/interest subsidy, accelerated depreciation, nil/concessional excise and customs duties. Further benefit under Section 80-1A of Income Tax Act 1961 is available to undertakings setup for the generation or generation and distribution of Renewable power in India. This apart, preferential tariff for grid interactive renewable power is being given in most potential States.

(c) and (d) The grid-interactive power installed capacity from renewable energy sources such as wind, biomass, solar and small hydro in the country at the end of the 10th Plan, i.e. upto 31.3.2007 was 10,250 MW which has reached 11,447 MW as on 31.01.08. A capacity addition of 14,000 MW from renewable energy sources is proposed during the Eleventh Plan.

Alternative fuel for transportation systems

1792. **SHRI S. ANBALAGAN:** Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government had taken steps during the last three years to find alternative fuels to meet the energy needs of public and private transportation in the country;
- (b) if so, the details thereof and the results achieved thereon; and
- (c) the steps proposed to be taken by Government to find a viable, pollution-free and renewable fuel for meeting the energy needs of the transportation system in the country?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI VILAS MUTTEMWAR): (a) to (c) During the last three years the Government has taken various steps to develop and promote use of alternative fuels like ethanol, bio-diesel and hydrogen for transport applications.

The Ministry of Petroleum and Natural Gas (MoP&NG) has mandated the use of 5% Ethanol Blended Petrol (EBP), subject to commercial viability in the entire country except North-Eastern States, Jammu & Kashmir, Andaman & Nicobar Islands and Lakshadweep.

with effect from 1st November 2006. As a result, release of 5% EBP has commenced at all locations in 15 States and 4 Union Territories.

The Government has further decided that since 9th October 2007, 5% blending of ethanol with petrol will be mandatory and 10% blending will be optional and thereafter mandatory from October 2008. The modalities for implementation are being worked by the MoP&NG in consultation with stakeholders.

A broad based programme for research & development, production and utilization of bio-diesel is under implementation by different Ministries.

The Ministry of New and Renewable Energy (MNRE) has prepared a Draft National Policy on Bio-fuels. Under its ongoing Research, Development and Demonstration Programmes, MNRE has supported field trials of different blends of bio-diesel in diesel cars, use of hydrogen as fuel in motorcycles and three-wheelers and introduction of hydrogen-Compressed Natural Gas (CNG) blends in different vehicles. In addition, support is also being provided for development & promotion of battery operated vehicles.

Bio-Diesel Plantations in Andhra Pradesh

1793. SHRI RAVULA CHANDRA SEKAR REDDY: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether there is any development under Pongamia for raising bio-diesel plantations, spread over 8,800 hectares in 16 districts in Andhra Pradesh;

(b) if so, the details thereof;

(c) the assistance given by Government in this regard; and

(d) the present status of release of funds and utilization thereof?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI VILAS MUTTEMWAR): (a) and (b) The State Government of Andhra Pradesh has informed that National Bank for Agriculture and Rural Development (NABARD) has sanctioned Rural Infrastructure Development Fund (RIDE) XIII Bio-diesel project for raising pongamia plantations over 8,800 hectares in 16 districts of Andhra Pradesh. The total cost for plantation of pongamia in 8,800 hectares has been estimated at Rs. 2341.49 lakh.

(c) and (d) Out of the total outlay of bio-diesel project of Rs. 2341.49 lakh., Rs. 2224.46 lakh is loan component from NABARD and Rs. 117.03 lakh is Government share. The Government of Andhra Pradesh is yet to grant Administrative Approval. However, Rs.20.00 crore has been released during the year 2007-08 under the previous RIDE bio-diesel project and an expenditure of Rs. 13.28 crores has been incurred for raising bio-diesel plantations.

Installation of Solar Energy Plants

†1794. SHRI JAI PARKASH AGGARWAL: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the details of solar energy plants being installed in States, as on date;

(b) the total expenditure incurred on them so far;

(c) by when each of those plants is likely to be operational;

†Original notice of the question was received in Hindi.